

0A 1225/06

(3)

REGISTRAR

30.05.07
List O.A./C.C.P./R.A.
before Hon'ble Bench for
Adm./F.O./F.H. On

27.07.07

REGISTRAR

27.7.07

Hon'ble P.K. Chatterji, AM

Sri M.L. Srivastava a learned
counsel for the applicant requests for
adjournment as he has not prepared
for arguments today.

List for admission on 12.9.07

AM

me

REGISTRAR

17-9-07.

List O.A./C.C.P./R.A.
before Hon'ble Bench for
Adm./F.O./F.H. On
30-10-07.

REGISTRAR

REGISTRAR

20/10.07
List O.A./C.C.P./R.A.
before Hon'ble Bench for
Adm./F.O./F.H. On

07.12.07

REGISTRAR

7-12-07

Hon'ble Mr. Shailendra Pandey AM

Now for the applicant, even
in the second call. Sri R.C.
Shukla holding brief of Sri
S. Singh for the respondents.

The O.A. is dismissed
for non-production.

AM

No. Subb.R.A. filed

30 Jan

set

3/12/07